

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1185  
ANSWERED ON:29.07.2003  
CUSTOMS DUTY CONCESSIONS TO DELHI METRO RAIL CORPORATION  
PAWAN KUMAR BANSAL

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether some concessions in custom duty on import of machinery etc. by Delhi Metro Rail Corporation have been announced by the Government;
- (b) if so, the details thereof; and
- (c) the extent of benefit that would accrue from these concessions to Delhi Metro Rail Corporation and the contractors respectively?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI PON RADHAKR )

(a): Yes, Sir.

(b): Under Notifications No. 58/2003-Customs and 59/2003 Customs, both dated 1.4.2003, all items of equipment, including machinery and rolling stock, procured by or on behalf of Delhi Metro Rail Corporation (DMRC) Ltd for use in the Delhi Mass Rapid Transit System (MRTS) Project have been exempted from Customs Duty and from Special Additional Duty (SAD) respectively.

(c): The benefit on account of exemption from Customs Duty and Special Additional Duty is estimated as Rs.945 crore. This benefit accrues only to the DMRC.